

From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Digvijay Nath Shukla, Probationary Civil Judges (Jr. Div.), Sahebganj,
2. Sri Rakesh Ranjan, Probationary Civil Judges (Jr. Div.), Pakur,
3. Sri Parmanand Upadhyay, Probationary Civil Judges (Jr. Div.), Giridih,
4. Sri Manish Kumar Singh, Probationary Civil Judges (Jr. Div.), Ranchi,
5. Sri Abhinav, Probationary Civil Judges (Jr. Div.), Jamshedpur,
6. Sri Kumar Saurabh Tripathi, Probationary Civil Judges (Jr. Div.), Dhanbad,
7. Sri Raj Kumar Pandey, Probationary Civil Judges (Jr. Div.), Rajmahal (Sahebganj),
8. Sri Mayank Maliyaz, Probationary Civil Judges (Jr. Div.), Hazaribagh,
9. Sri Manish Kumar Mishra, Probationary Civil Judges (Jr. Div.), Dumka,
10. Sri Ranjay Kumar, Probationary Civil Judges (Jr. Div.), Giridih,
11. Sri Deepak Kumar, Probationary Civil Judges (Jr. Div.), Gumla,
12. Ms. Arpana Kumari, Probationary Civil Judges (Jr. Div.), Jamshedpur,
13. Sri Gautam Gobinda, Probationary Civil Judges (Jr. Div.), Madhupur (Deoghar),
14. Sri Bikrant Ranjan, Probationary Civil Judges (Jr. Div.), Daltonganj,
15. Sri Nishi Kant, Probationary Civil Judges (Jr. Div.), Giridih,
16. Sri Rajesh Ranjan Kumar, Probationary Civil Judges (Jr. Div.), Godda,
17. Sri Gautam Kumar, Probationary Civil Judges (Jr. Div.), Godda,
18. Sri Ravi Choudhary, Probationary Civil Judges (Jr. Div.), Ranchi,
19. Ms. Sama Roshini Kullu, Probationary Civil Judges (Jr. Div.), Bokaro,
20. Sri Mayank Tushar Topno, Probationary Civil Judges (Jr. Div.), Garhwa,
21. Sri Alok Marandi, Probationary Civil Judges (Jr. Div.), Chatra,
22. Sri Shubhashis Rasik Soren, Probationary Civil Judges (Jr. Div.), Koderma,
23. Ms. Nibha Ranjana Lakra, Probationary Civil Judges (Jr. Div.), Hazaribagh,
24. Ms. Shikha Rani Tigga, Probationary Civil Judges (Jr. Div.), Jamshedpur,
25. Sri Manoj Kumar Indwar, Probationary Civil Judges (Jr. Div.), Lohardaga,
26. Sri Shera Samson Tirkey, Probationary Civil Judges (Jr. Div.), Simdega,
27. Sri Sharat Nishikant Kujur, Probationary Civil Judges (Jr. Div.), Bermo at Tenughat (Bokaro),
28. Sri Praveen Oraon, Probationary Civil Judges (Jr. Div.), Giridih,
29. Sri Remi Praphul Baa, Probationary Civil Judges (Jr. Div.), Ranchi,
30. Ms. Santoshini Murmu, Probationary Civil Judges (Jr. Div.), Ranchi,
31. Sri Bhupesh Chandra Samad, Probationary Civil Judges (Jr. Div.), Giridih,
32. Ms. Shruti Soren, Probationary Civil Judges (Jr. Div.), Dhanbad,
33. Sri Walter Bhengra, Probationary Civil Judges (Jr. Div.), Dumka,
34. Sri Shambhu Mahto, Probationary Civil Judges (Jr. Div.), Giridih,
35. Sri Kamlesh Behra, Probationary Civil Judges (Jr. Div.), Koderma,
36. Sri Md. Zaved Khan, Probationary Civil Judges (Jr. Div.), Garhwa,
37. Sri Uttam Sagar Rana, Probationary Civil Judges (Jr. Div.), Gumla,
38. Sri Rohit Kumar, Probationary Civil Judges (Jr. Div.), Daltonganj,
39. Sri Pawan Kumar, Probationary Civil Judges (Jr. Div.), Giridih,
40. Sri Ravi Kumar Bhaskar, Probationary Civil Judges (Jr. Div.), Godda,
41. Sri Rajendra Prasad, Probationary Civil Judges (Jr. Div.), Daltonganj,
42. Sri Ravi Narayan, Probationary Civil Judges (Jr. Div.), Dhanbad,
43. Sri Ram Kumar Lal Gupta, Probationary Civil Judges (Jr. Div.), Garhwa,

44. Sri Anuj Kumar, Probationary Civil Judges (Jr. Div.), Chatra,
45. Sri Narendra Kumar, Probationary Civil Judges (Jr. Div.), Madhupur (Deoghar),
46. Ms. Shilpa Murmu, Probationary Civil Judges (Jr. Div.), Ranchi,
47. Ms. Kachan Jashmeen Toppo, Probationary Civil Judges (Jr. Div.), Hazaribagh,
48. Ms. Sanjibita Guin, Probationary Civil Judges (Jr. Div.), Jamshedpur,
49. Ms. Moumita Guin, Probationary Civil Judges (Jr. Div.), Dhanbad,
50. Sri Milan Kumar, Probationary Civil Judges (Jr. Div.), Bermo at Tenughat (Bokaro).

Sub: - nomination for attending the refresher training course scheduled to be held on 11th – 12th February, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on “N.I. Act, Arms Act” on 11th – 12th February, 2017 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 11.02.2017 at 9:30 AM in proper dress..

Accordingly, you are accorded necessary permission for attending the aforesaid course.

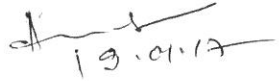
I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 10th February till the evening of 12th February, 2017. The nominated officers staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 323 /Apptt.

Dated, Ranchi, the 19.1.17

Copy forwarded to the Principal District & Sessions Judges, Sahebganj / Pakur / Giridih / Jamshedpur / Dhanbad / Hazaribagh / Dumka / Gumla / Deoghar / Daltonganj / Godda / Bokaro / Garhwa / Chatra / Koderma / Lohardaga / Simdega including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 07/JAJ dated 10.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


19.01.17
Registrar General